### GOVERNMENT OF WEST BENGAL

### Legislative Department

## West Bengal Act X of 1963

## THE WEST BENCAL APPROPRIATION ACT, 1963

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1963.]

[30th March, 1963.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964;

It is hereby enacted in the Fourteenth Year of the Republic of India, by the Legislature of West Bengal, as follows : -

This Act may be called the West Bengal Appropriation Short Act, 1963.

title.

From and out of the Consolidated Fund of West Issue of Bengal, there may be paid and applied sums not exceeding Rs.2,42,38, those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and forty-two crores, thirty-eight lakhs and seventy-eight thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1964, in respect of the services and purposes specified in column 2 of the Schedule.

78,000 out of the Consolidated Fund of West Bengal for the year 1963-64.

The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act priation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1964.

## (Schedule.)

### SCHEDULE

(See Sections 2 and 3.)

	(See Sections 2 a			
1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
	A—Collection of Taxes, Duties and Other Principal Revenues.			
1	4—Taxes on Income other than Corporation Tax.	6,63,000	1,000	6,64,000
	0 I J Paranua			
2	9—Land Revenue  AA—Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.  92—Payment of Compensation to landholders, etc., on the abolition of the	<b>7,51,45,000</b>	10,000	7,51,55,000
(	Zamindari System.  Total—Grant No. 2	7,51,45,000	10,000	7,51,55,000
	A—Collection of Taxes, Duties and Other Principal Revenues.			
3	10—State Excise Duties	53,39,000	1,000	53,40,000
4	11—Taxes on Vehicles		4,50,000	4,50,000
5	12—Sales Tax	31,14,000	3,000	31,17,000
6	13—Other Taxes and Duties	16,09,000		16,09,000
7	14—Stamps	13,92,000	••	13,92,000
8	15—Registration Fees	28,96,000		28,96,000
	B—Debt Services.			
9	16—Interest on Debt and other obliga-	20,00,000	13,23,50,000	13,43,50,000
10	tions. 17—Appropriation for Reduction or Avoidance of Debt.		4,10,00,000	4,10,00,000

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1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
	C—Administrative Services.			
11	18—Parliament and State Legislatures	32,15,000	76,000	32,91,000
12	19—General Administration	3,46,80,000	11,63,000	3,58,43,000
13	21—Administration of Justice	1,00,43,000	33,91,000	1,34,34,000
14	22—Jails	1,17,65,000		1,17,65,000
15	23—Police	10,71,27,000	1,000	10,71,28,000
16	26—Miscellaneous Departments—Fire Services.	45,76,000	••	45,76,000
17	26—Miscellaneous Departments—Excluding Fire Services.	1,77,28,000	2,000	1,77,30,000
				,
	D—Social and Developmental Services.			
18	27—Scientific Departments	77,000		77,000
19	28—Education	21,24,65,000	••	21,24,65,000
20	29—Medical	10,98,15,000	••	10,98,15,000
21	30—Public Health	3,44,46,000		3,44,46,000
,	31—Agriculture—Agriculture	1		
22	DD—Capital Account of Social and Developmental Services outside the Revenue Account.  95—Capital Outlay on Schemes of Agricultural Improvement and Research.	8,72,33,000	.,	8,72,33,000
	Total—Grant No. 22	8,72,33,000	7	8,72,33,000

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	ark telak i ( ) in ( + 2)	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
	D—Social and Developmental Services.	Rs.	Rs.	Rs.
23	31—Agriculture—Fisheries	34,87,000		34,87,000
ſ	33—Animal Husbandry	)		
. 24	II—Miscellaneous Gapital Account out- side the Revenue Account.	4,92,44,000	••	4,92,44,000
	124—Capital Outlay on schemes of Government Trading—Greater Cal- cutta Milk Supply Scheme.			
	Total—Grant No. 24	4,92,44,000		4,92,44,000
	D—Social and Developmental Services.	05 56 000		05 56 000
25	34—Co-operation	85,56,000		85,56,000
26	DD—Capital Account of Social and Developmental Services outside the Revenue Account.  96—Capital Outlay on Industrial Development.	3,72,41,000		3,72,41,000
	Total—Grant No. 26	3,72,41,000		3,72,41,000
1944, 6 4 1944, 31 1	D—Social and Developmental Services.  35—Industries—Cottage Industries			
27	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	1,80,22,000		1,80,22,000
	96—Capital Outlay on Industrial Development—Cottage Industries.		and premet	
	Total—Grant No. 27	1,80,22,000	••	1,80,22,000
	D-Social and Developmental Services.			
28	35—Industries—Cinchona	28,85,000		28,85,000

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	Philipping in regard 18 90	Su	ing	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
	B—Debt Services.	Rs.	Rs.	Rs.
	16—Interest on Debt and other obliga- tions—Community Development Projects, National Extension Service and Local Development Works.	DE MARCONE	madilinery are United the State of Stat	
	D—Social and Developmental Services.		one quantities	
	37—Community Development Projects, National Extension Service and Local Development Works.		ne Charles day.	n i
29	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	, railteis e soft again	d notegiet off late len (Contribut each lifteet	9   65
	109—Capital Outlay on Other Works— Community Development Projects, National Extension Service and Local Development Works.	2,94,19,000	49,65,000	3,43,84,000
	Public Debt.		and of the	
	Loans for Community Development Projects, National Extension Service and Local Development Works.	the following of the state of t	lapitel serigation, recursor di ori	
	Loans and Advances by State Government.		(4) Satispack applications	
100	Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.		dio 17 aguires	
	Total—Grant No. 29	2,94,19,000	49,65,000	3,43,84,000
	D—Social and Developmental Services.	econstication i	a salosada ika dendoocand	
30	38—Labour and Employment	37,77,000	e took alaye	37,77,000
31	39—Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribes and Castes and	93,25,000	n dingenty normality	93,25,000
32	Other Backward Classes. 39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,33,21,000	on a few tross online a boto for sub-	1,33,21,000

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	gride we for a un	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Juand.
.01	- Sec.   1	Rs.	Rs.	Rs.
{	E Multipurpose River Schemes, Irrigation and Electricity Schemes.		ecession in D m - Granego jeony Astio	
	42_Multipurpose River Schemes		e a C desoid i	
	43—Irrigation, Navigation, Embankment and Drainage Works (Commercial).	ar, macodarda		
	44 Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	Autoria de Artista Autoria de Artista Autoria de Artista	esali, esticato filma esticato	
33	EE Capital Account of Multipurpose River Schemes, Irrigation and Elec- tricity Schemes outside the Revenue Account.		rvad sa dal	7,87,14,000
	98—Capital Outlay on Multipurpose River Schemes.			
	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
l	100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).		echekuli oka 1	
	Total—Grant No. 33	7,87,14,000	escuede à pirus volume color War	7,87,14,000
200,34	F—Public Works (Including Roads) and Schemes of Miscellaneous Public Improvements.	No. 67 sam	O-lavell	-0
34	50—Public Works	10,78,47,000	14,89,000	10,93,36,000
909,75	G Transport and Communications (Other than Roads).			
35	53—Ports and Pilotage	15,26,000		15,26,000
000,15	I—Miscellaneous.		LAC INC.	
36	64—Famine Relief	2,76,79,000	1010	2,76,79,000

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1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
1	65—Pensions and Other Retirement Benefits.			
37	II—Miscellaneous Capital Account outside the Revenue Account.	1,81,92,000	2,41,000	1,84,33,000
	120—Payments of Commuted Value of Pensions.		The substitute of the substitu	
	Total—Grant No. 37	1,81,92,000	2,41,000	1,84,33,000
	• (-)	2005		19
	IMiscellaneous.	gabate of least transport	read following	
38 39	67—Privy Purses and Allowances of Indian Rulers. 68—Stationery and Printing	1,58,000 94,84,000	••	1,58,000 94,84,000
40	70—Forest	1,85,44,000		1,85,44,000
. 41	71—Miscellaneous—Contributions	1,93,20,000	7,98,000	2,01,18,000
	71—Miscellaneous—Other Miscellaneous Expenditure.	A Service of	roid contract	
42	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	8,18,41,000	4,58,000	8,22,99,000
To and the	109—Capital Outlay on Other Works		instant	
	Total—Grant No. 42	8,18,41,000	4,58,000	8,22,99,000

1	2	3		
		Sums not exceeding.		
Grant No.	Services and purposes,	Voted by the Legislative Assembly.	Charged on the Con- solidated Func-	Total.
	B—Debt Services.			
-	16—Interest on Debt and other obliga- tions—Expenditure on displaced persons.			
	I—Miscellaneous,			
	71—Miscellaneous—Expenditure on displaced persons.			
43{	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	<b>5,13,20,000</b>	37,35,000	5,50,55,000
	109—Capital Outlay on Other Works—			
	Expenditure on displaced persons			
	Public Debt.			
	Loans for displaced persons			
	Loans and Advances by State Government.			
	Loans and Advances to displaced persons	J		
	Total—Grant No. 43	5,13,20,000	37,35,000	5,50,55,000
	K—Extraordinary items.			
44	77—Extraordinary charges			
45	78—Pre-partition Payments	25,000		25,000
46	78A—Expenditure connected with the National Emergency, 1962.	1,66,02,000		1,66,02,000
	EE Capital Account of Multipurpose River Schemes, Irrigation and Electri- city Schemes outside the Revenue Account.			
47	98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	16,95,06,000		16,95,06,000

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1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	•		
48	103—Capital Outlay on Public Works	8,63,19,000	10,000	8,63,29,000
	GG—Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.			
49	114—Capital Outlay on Road and Water Transport Schemes.	55,78,000	••	55,78,000
	II—Miscellaneous Capital Account outside the Revenue Account.			
50	124—Capital Outlay on Schemes of Government Trading.	14,18,67,000		14,18,67,000
	Public Debt.			
1	Permanent Debt	1		
51	Floating Debt  Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).	}	16,67,76,000	16,67,76,000
l	Other Loans	J		
	Total—Grant No. 51		16,67,76,000	16,67,76,000
	Loans and Advances by State Government.			1 14 144
52	Loans and Advances by State Government.	33,18,31,000		33,18,31,000
	Grand Total	2,06,69,58,000	35,69,20,000	2,42,38,78,000